t[THE MINISTER OF FINANCE (SHRI MORARJI R. DESAI): (a) Important forms of the Income-tax department as shown in the annexure *are being* printed in Hindi and are used in areas where Hindi is widely spoken. Those forms which are meant to be used by the tax payers, such as the form for declaration of total income etc. are made available to those assessees who ask for them. So far no complaint regarding the non-availability of the LT, forms or against inconvenience caused by their absence has been received by the Government.

### (b) Does not arise.

### STATEMENT

Forms which are printed in Hindi

Number in I.T. Series		Description	
I.T. 10		Notice under section 22(2) and 38 of the I. T. Act, 1922.	
I.T. 11		Forms of return of total income and total world income for assessees under sub-section (1) or (2) of Section 22 of I.T. Act, 1922	
I.T. 13	٠	Notice u/s 22(4) of the I.T Act, 1922.	
I.T. 14	•	Summons to assessees/wit- nesses under section 37 of the I.T. Act, 1922.	
I.T. 15	*	Notice of demand u/s 29 of the I.T. Act, 1922	
I.T. 15A	٠,	Assessment form.	
I.T. 16	*	Form of appeal against assess- ment to Incme-tax (form B)	
I.T. 18	14	Notice of date fixed for hear- ing of an appeal u/s 31/32 of the I.T. Act, 1922.	
I.T. 22	÷	Application for refund of I. Tax/S, Tax	
I.T. 73		Form of appeal against an order refusing to re-open an assessment u/s 27 of I.T. Act, 1922.	
I.T. 86	ů.	Form B. Notice u/s 23(2) of the I.T. Act, 1922.	

#### †[ ] English translation.

Number in I. T. Series	Description
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- I.T. 90 . Form of notice u/s 34 of I.T. Act, 1922.
- I.T. 102 Form for returning defective appeal petitions.
- I.T. 104 Order of adjustment of refund of tax.
- I.T. 106 . Form for intimating to assessees extensions of time.
- I.T. 113 . Notice u/s 22(1) of the I.T. Act, 1922.
- I.T. 124 · Form of notice u/s 28(3) of the I.T. Act, 1922

#### ARREST OF AKALIS IN DELHI

- 56. SHRI JUG AL KISHORE: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) the number of Akalis who were arrested in Delhi in connection with the Punjabi Suba agitation during the month of June, 1960; and
- (b) out of them, how many were released on tendering apology and how many were convicted and the nature of punishment awarded to them?

THE MINISTER OF HOME AFFAIRS (SHRI GOVIND BALLABH PANT): (a) 1327.

(b) 110 persons were released on tendering apology. 315 persons have so far been convicted and the punishment in their cases ranged from admonition to six months' rigorous imprisonment and fines.

# इस्पात, खान और ईंघन मंत्रालय में चतुर्थ श्रेणी के कर्मचारी

प्र७. श्री नवार्वासह चौहान : नया इस्पात, खान ग्रीर ईंघन मंत्री यह बताने की कृपा करेंगे कि :

(क) इस्पात, स्नान ग्रीर ईंशन मंत्रालय ग्रीर उसके संलग्न तथा श्रधीनस्थ कार्यालयों में चतुर्थ श्रेणी के कर्मचारियों की वर्तमान संख्या कितनी है;

- (ख) क्या इन कर्मचारियों के सर्विस रिकार्ड हिन्दी में रखे जाते हैं ;
- (ग) इन कर्मचारियों से सम्बन्ध रखने वाले कितने ग्रादेश, परिपत्र, नोटिस ग्रादि १९५९ में जारी किये गये और उनमें से कितने हिन्दी में थे ; ग्रीर
- (घ) इन कर्मचारियों से १६५६ में कितने ग्रावेदन, याचिकायें ग्रादि हिन्दी में प्राप्त हुईं, उन पर किये गये कितने निर्णय उन्हें हिन्दी में सुचित किये गये और जो निर्णय हिन्दी में सूचित नहीं किये गये, उनका कारण क्या है ?

### CLASS IV EMPLOYEES IN THE MINISTRY OF STEEL, MINES AND FUEL

- 57. SHRI NAWAB SINGH CHAUHAN: Will the Minister of STEEL, MINES AND FUEL be pleased to state:
- (a) the present number of Class IV employees in the Ministry of Steel, Mines and Fuel and its attached and subordinate offices;
- (b) whether the service records of these employees are kept in Hindi;
- (c) the number of orders, circulars, notices etc. relating to these employees which were issued in 1959 and how many of them were issued in Hindi; and
- (d) the number of applications, petitions, etc., received in Hindi from these employees in 1959; the number of decisions taken on them which were communicated to them in Hindi and the reason for not communicating the rest of the decisions in Hindi?]

इस्पात, लान ग्रौर ईंधन (सरदार स्वर्ण सिंह): (क) १३५१। (ख) नहीं ।

(ग) और (घ) इस सम्बन्ध में जान-कारी इकट्ठी करने में जितना समय तथा परिश्रम लगेगा, प्राप्त लाभ उसके अन्रूप नहीं होगा ।

t[THE MINISTER OF STEEL, MINES AND FUEL (SARDAR SWARAN SINGH): (a) 1,351.

- (b) No.
- (c) and (d) The time and labour involved in collecting the information will not be commensurate with any use flowing from the result.]

## इस्पात, खान धीर ईंधन मंत्रालय में प्रहायक लिपिक ग्रादि

ं ५८ श्री नवाब सिंह चौहान : क्या इस्पात, खान ग्रीर ईंधन मंत्री यह बताने की कृपा करेंगे कि इस्पात, खान और ईंधन मंत्रालय स्रौर उसके श्रधीनस्य कार्यालयों में कितने सहायक, लिपिक, अनुवादक ग्रादि हिन्दी का कार्य करने के लिये नियुक्त किये गये हैं ?

### t [RECRUITMENT OF STAFF FOR HINDI Work

58. SHRI NAWAB SINGH CHAUHAN: Will the Minister of STEEL MINES AND FUEL be pleased to state the number of assistants, clerks, translators etc., who have been appointed in the Ministry of Steel, Mines and Fuel and its subordinate offices for doing Hindi work?]

# इस्पात, खान और ईंधन मंत्री (सरदार स्वर्ण सिंह) : सात ।

t[THE MINISTER OF STEEL, MINES ANL FUEL (SARDAR SWARAN SINGH): Seven.]

t[ ] English translation.